

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 40/AM11
HELD ON 05.01.2011
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 40/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 05.01.2011 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 39/AM11 held on 28.12.2010.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-186	HALDIA PETROCHEMICALS LTD.	HQ F. No. 01/87/050/00168/AM11/DES-VII	Status: Deferred
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NC No.: 40/AM11 Dated: 05.01.2011	Adv. Lic. No. 0210146505 Dated 13.08.2010	RLA F. No. 02/24/040/00249/AM10	
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Request: Inclusion of two Import Items.

Decision: D/L No. 46011/101/2008-PC.II dated 28.12.2010 issued by D/o C&PC to firm, reminder with a copy of D/L may be issued to firm by DGFT.

Deferred for four weeks.

Case No. A-187	TTK LIG LTD.	HQ F. No. 01/87/050/00033/AM11/DES-VII	Status: Deferred
NC No.: 40/AM11 Dated: 05.01.2011	Adv. Lic. No. 0410112812 Dated 01.04.2010	RLA F. No. 04/24/040/00323/AM10	

Request: Amendment in the quantity of Import Item No. 1.

Decision: Deficiency letter issued to firm on 16.12.2010 giving 15 days time to furnish “Past Production of item of export under reference and corresponding consumption of all the raw materials duly certified by Central Excise for the last 2 years year-wise”. Reply awaited from the firm.

Deferred for two weeks.

Case No. A-188	BALAJI AMINES LTD.	HQ F. No. 01/87/050/00078/AM11/DES-VII	Status: Deferred
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NC No.: 40/AM11 Dated: 05.01.2011	Adv. Lic. No. 3110043268 Dated 18.05.2010	RLA F. No. 31/24/040/00021/AM11	
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Request: Fixation of adhoc norms for the export product “Poly Vinyl Pyrrolidone (PVPK 30)”.

Decision: Copy of representation forwarded to D/o C&PC on 18.10.2010. Comments awaited.

Deferred for three weeks.

Case No. A-189	SRF LTD.	HQ F. No. 01/87/162/00046/AM11/DES-VII	Status: Approved
NC No.: 40/AM11 Dated: 05.01.2011	Five Advance Authorizations		

Request: Amendment in the description of Import Item No. 1 in respect of Five Advance Authorizations.

Decision: The Committee observed that the Export Product and import item No. 1 of following five advance authorizations are not matching, hence the Committee decided to amend the description of Import Item No. 1 to read as “**Polyamide – 66 / Nylon- 66 Granules**” instead of “Polyamide – 6 / Nylon- 6 Granules” :-

S. No.	Hqrs. F. No.	RLA F.No.	Licence No. & Date	Export Product
1.	01/87/50/491/AM08/DES-VII	04/24/40/266/AM08	0410092098 dt. 15.11.2007	Nylon 66 Compounded Chips, Grade Tufnyl RGF 33 Natural
2.	01/87/50/224/AM08/DES-VII	04/24/40/504/AM07	0410090268	Nylon 66

			dt. 16.07.2007	Compounded Chips, Grade Tufnyl RGF 33 Natural
3.	01/87/50/516/AM08/DES-VII	04/24/40/90/AM08	0410092395 dt. 29.11.2007	Nylon 66 Compounded Chips, Grade Tufnyl Grade Tufnyl RGF 33 Natural
4.	01/87/50/498/AM08/DES-VII	04/24/40/199/AM08	0410092133 dt. 19.11.2007	Grade Tufnyl RGF 33 Yellow
5.	01/87/50/679/AM08/DES-VII	04/24/40/11/AM08	0410092695 dt. 14.12.2007	Grade Tunfyl RGF 33 Black Grade Tunfyl RGF 33 Natural Grade Tunfyl SXXIC Black

Case No. A-190	SYNTHETIC PACKERS PVT. LTD.	HQ F. No. 01/87/050/00007/AM11/DES-VII	Status: Deferred
NC No.: 40/AM11 Dated: 05.01.2011	Adv. Lic. No. 0710070862 Dated 09.04.2010	RLA F. No. 07/24/040/00456/AM10	

Request: Fixation of adhoc norms for the export product “Black Conductive Lay Flat Tubing”.

Decision: Copy of representation forwarded to D/o C&PC on 27.12.2010. Comments awaited.
Deferred for three weeks.

ONLINE CASES

Case No.: 32/6/82-ALC4/2010	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status : Approved
HQ File :01/82/050/00179/AM11/	RLA File :05/24/040/00016/AM11/	Lic.No/Date:0510263372 30.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	30051090	62/0- Dettol Medicated Fabric Plaster (19 mm x 65 mm),	30021600.000	Number	10628820.00	236196.00 US\$
				Total	10,628,820.00	236,196.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	52103190	Elastic Dyed Fabric (Woven Cotton 76 % by Wt & Elastromeric (Manmade) 24% by Wt, GSM 115 + / - 10%	39672.040	Sq. meter	1824913.84	39672.04 US\$	Value & Qty
2	56039300	Non Woven Roll (Laminated GSM 100 + / - 10%)	9456.800	Sq. meter	435012.80	9456.80 US\$	Value & Qty
				Total	2,259,926.64	49,128.84	

Decision: With D/o C&PC OM No. 46011/104/2009-PC.II dated 24.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Dettol Medicated Fabric plaster (Size 19mm x 65 mm)	1 No.	1. Elastic Dyed Fabric GSM 115+/-10%	0.001320 Sq. Meter
		2. Non Woven Roll	0.000315 Sq. Meter

Case No.:17/21/87-ALC1/2010	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Approved
HQ File :01/87/050/00180/AM11/	RLA File :03/95/040/00008/AM11/	Lic.No/Date:0310579925 22.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- POLYETHYLENE GLYCOL - 400 (PEG 400)	110.400	M.T	8126865.00	180597.00 US\$
				Total	8,126,865.00	180,597.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29713000	ETHYLENE OXIDE	85.000	M.T	5270000.00	114815.00 US\$	Value & Qty
2	29094100	DIETHYLENE GLYCOL (DEG)	30.910	M.T	1607320.00	35018.00 US\$	Value & Qty
				Total	6,877,320.00	149,833.00	

Decision: With D/o C&PC OM No. 46011/104/2007-PC.II dated 05.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Glycol – 400 (PEG 400)	1 kg	1. Ethylene Oxide	0.748 kg
		2. Diethylene Glycol	0.272 kg

3	Case No.:12/15/87-ALC1/2010	Party Name:POLY MEDICURE LTD.	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00135/AM11/	RLA File :05/24/040/00127/AM11/	Lic.No/Date:0510267539 05.07.2010	Defer Date:26.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 27.08.2010. Comments awaited.			

4	Case No.:3/30/87-ALC1/2010	Party Name:KSP ENGINEERING CO.	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00274/AM11/	RLA File :05/23/040/00087/AM11/	Lic.No/Date:0510267963 12.07.2010	Defer Date:26.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.			

	Case No.:23/21/87-ALC1/2010	Party Name:ELANTAS BECK INDIA LTD.	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Approved
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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079190	62/0- Unsaturated Polyester Resin other 50VT 28F	30000.000	K.G	5340000.00	116086.96 US\$
2	39079190	62/0- Unsaturated Polyester Resin Other - DOBECKAN F 2505/E	50000.000	K.G	10100000.00	219565.22 US\$
				Total	15,440,000.00	335,652.18

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29171400	MALEIC ANHYDRIDE	6407.000	K.G	435977.02	9285.98 US\$	Qty
2	29012990	DICYCLOPENTADIENE	2391.000	K.G	249436.05	5312.80 US\$	Qty
3	29029090	VINYL TOLUENE	12021.000	K.G	1919860.40	40891.60 US\$	Qty
4	28399090	SILICA MICROCRYSTALLINE IMSIL A-8	7065.000	K.G	368520.64	7849.21 US\$	Qty
5	29173960	PURIFIED ISOPHTHALIC ACID	1203.000	K.G	62750.22	1336.53 US\$	Qty
6	29053990	NEOPENTYL GLYCOL	7190.000	K.G	494372.00	10529.76 US\$	Qty
7	29173990	TETRA HYDROPHTHALIC ANHYDRIDE	4375.000	K.G	383801.58	8174.69 US\$	Qty
				Total	3,914,717.91	83,380.57	

Decision: With D/o C&PC OM No. 46011/63/2010-PC.II dated 24.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Unsaturated Polyester Resin Other	1 kg	1. Maleic Anhydride	0.1189 kg

50VT 28F		2. Dicyclopentadiene	0.0797 kg
		3. Vinyl Toluene	0.3996 kg
		4. Silica Microcrystalline IMSIL A-8	0.2355 kg
		5. Purified Isophthalic Acid	0.0401 kg
2. Unsaturated Polyester Resin Other Dobeckan F 2505/E	1 kg	1. Neopentyl Glycol	0.1438 kg
		2. Maleic Anhydride	0.0567 kg
		3. Tetra Hydrophthalic Anhydride	0.0874 kg

Case No.:15/22/84-ALC3/2010	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Approved
HQ File :01/84/050/00141/AM11/	RLA File :11/24/040/00048/AM10/	Lic.No/Date:1110022834 21.07.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	65053300	63/0- Shade Net (Knitted Coloured Fabric)	300.000	Number	38388000.00	840000.00 US \$
				Total	38388000.00	840000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
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1	39012000	HDPE GRANULES	155.100	M.T.	10159826.00	255915.00 US \$	Value & Qty
2	39011090	LDPE GRANULES	79.200	M.T.	5187996.00	130680.00 US\$	Value & Qty
3	39011010	LLDPE GRANULES	79.200	M.T.	5187996.00	130680.00 US\$	Value & Qty
4	38122090	ADDITIVE MASTER BATCH: U.V. STABILIZER	6.600	M.T.	864666.00	21780.00 US\$	Value & Qty
5	32061900	ADDITIVE COLOURED MASTER BATCH	9.900	M.T.	1984802.00	49995.00 US\$	Value & Qty
6	39012000	HDPE GRANULES FOR PACKING MATERIAL	12.600	M.T.	825363.00	20790.00 US\$	Value & Qty
				Total	24,210,649.00	609,840.00	

Decision: With D/o C&PC OM No. 46011/76/2010-PC.II dated 23.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Shade Net (Knitted Coloured Fabric)	1 kg	1. HDPE Granules	0.5170 kg
		2. LDPE Granules	0.2640 kg
		3. LLDPE Granules	0.2640 kg
		4. Additive Master Batch UV Stabilizer	0.0220 kg
		5. Additive Coloured Master Batch	0.0330 kg

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Case No.:1/28/87-ALC1/2010	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
HQ File :01/87/050/00248/AM11/	RLA File :52/24/040/00013/AM11/	Lic.No/Date:5210031498 05.08.2010	Defer Date:02.02.2011

Decision: Reply received from firm and sent to D/o C&PC on 04.01.2011. Comments awaited.

8	Case No.:26/27/87-ALC1/2010	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00240/AM11/	RLA File :05/23/040/00116/AM11/	Lic.No/Date:0510270369 11.08.2010	Defer Date:02.02.2011
	Decision: Reply received from firm and sent to D/o C&PC on 04.01.2011. Comments awaited.			

Case No.:6/30/84-ALC3/2010	Party Name:BUILD MET FIBRES PVT LTD.,	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Approved
HQ File :01/84/050/00190/AM11/	RLA File :07/24/040/00147/AM11/	Lic.No/Date:0710073559 11.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	63053200	63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS, CONTENT PP WOVEN FABRIC UV STABILIZED 95240 KGS, PP YARN 5000 KGS AND LLDPE LINER 10000 KGS	110240.000	K.G	12421843.00	264576.00 US\$
				Total	12,421,843.00	264,576.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39269080	PP WOVEN FABRICS UV STABILIZED	100000.000	K.G	8500000.00	181044.00 US\$	Value & Qty
2	55094290	PP MULTIFILMENT YARN	5250.000	K.G	1032900.00	22000.00 US\$	Value & Qty
3	39011010	LLDPE GRANULES	10500.000	K.G	1268698.00	27022.00 US\$	Value & Qty
				Total	10,801,598.00	230,066.00	

Decision: With D/o C&PC OM No. 46011/93/2010-PC.II dated 05.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Relevant PP Woven Fabric (UV Stabilized)	1.02 kg/kg content in the export product
		2. Polypropylene Multifilament Yarn	1.05 kg/kg content in the export product
		3. LLDPE Granules	1.05 kg/kg content in the export product

Case No.:16/30/84-ALC3/2010	Party Name:BUILD MET FIBRES PVT LTD.,	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Approved
HQ File :01/84/050/00200/AM11/	RLA File :07/24/040/00148/AM11/	Lic.No/Date:0710073563 11.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	63053200	63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS, CONTENT PP WOVEN FABRIC UV STABILIZED 190478.00 KGS, PP YARN 10000 KGS AND LLDPE LINER 20000 KGS	220478.000	K.G	24843498.00	529148.00 US\$
				Total	24,843,498.00	529,148.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39269080	PP WOVEN FABRICS UV STABILIZED	200000.000	K.G	16000000.00	340788.00 US\$	Value & Qty
2	55094290	PP MULTIFILMENT YARN	10500.000	K.G	2316513.00	49340.00 US\$	Value & Qty
3	39011010	LLDPE GRANULES	21000.000	K.G	3286527.00	70000.00 US\$	Value & Qty
				Total	21,603,040.00	460,128.00	

Decision: With D/o C&PC OM No. 46011/93/2010-PC.II dated 05.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Relevant PP Woven Fabric (UV Stabilized)	1.02 kg/kg content in the export product
		2. Polypropylene Multifilament Yarn	1.05 kg/kg content in the export product
		3. LLDPE Granules	1.05 kg/kg content in the export product

11	Case No.: 5/22/87-ALC1/2010	Party Name:BA YER MATERIALSCIENCE PVT LTD	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00191/AM11/	RLA File :04/24/040/00115/AM11/	Lic.No/Date:0410116475 20.08.2010	Defer Date:26.01.2011
	Decision: Reply received from firm and sent to D/o C&PC on 15.12.2010. Comments awaited.			

12	Case No.: 3/30/84-ALC3/2010	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/84/050/00187/AM11/	RLA File :03/95/040/00349/AM11/	Lic.No/Date:0310591871 09.09.2010	Defer Date:19.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 18.11.2010. Comments awaited.			

13	Case No.: 7/25/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00211/AM11/	RLA File :09/24/040/00228/AM11/	Lic.No/Date:0910043511 15.09.2010	Defer Date:02.02.2011
	Decision: D/L No. 46011/141/2005-PC.II dated 01.12.2010 issued by D/o C&PC to firm, reminder with a copy of D/L issued to firm by DGFT 22.12.2010 giving 15 days time for submission of information. Reply awaited from the firm.			

14	Case No.: 8/25/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00212/AM11/	RLA File :09/24/040/00188/AM11/	Lic.No/Date:0910043512 15.09.2010	Defer Date:02.02.2011
	Decision: D/L No. 46011/141/2005-PC.II dated 01.12.2010 issued by D/o C&PC to firm, reminder with a copy of D/L issued to firm by DGFT on 22.12.2010 giving 15 days time for submission of information. Reply awaited from the firm.			

15	Case No.:9/25/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00213/AM11/	RLA File :09/24/040/00187/AM11/	Lic.No/Date:0910043513 15.09.2010	Defer Date:02.02.2011
	Decision: D/L No. 46011/141/2005-PC.II dated 01.12.2010 issued by D/o C&PC to firm, reminder with a copy of D/L issued to firm by DGFT on 22.12.2010 giving 15 days time for submission of information. Reply awaited from the firm.			

16	Case No.:10/25/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00214/AM11/	RLA File :09/24/040/00219/AM11/	Lic.No/Date:0910043516 15.09.2010	Defer Date:02.02.2011
	Decision: D/L No. 46011/141/2005-PC.II dated 01.12.2010 issued by D/o C&PC to firm, reminder with a copy of D/L issued to firm by DGFT on 22.12.2010 giving 15 days time for submission of information. Reply awaited from the firm.			

17	Case No.:4/29/87-ALC1/2010	Party Name:POWERBAND	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00261/AM11/	RLA File :03/95/040/00439/AM11/	Lic.No/Date:0310592513 15.09.2010	Defer Date:19.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.			

	Case No.:7/27/87-ALC1/2010	Party Name:DAMAN RUBBER PRODUCTS	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Approved
	HQ File :01/87/050/00221/AM11/	RLA File :03/94/040/00466/AM11/	Lic.No/Date:0310593565 23.09.2010	Defer Date:
	Application: Request is for adhoc norms for following:			

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<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39235090	63/0- Article made of Polypropylene with accessories and silicone rubber nipples (polypropylene bottles, screw cap, hood and hanger) net wt of bottles with accessories 8680.50 kgs	165000.000	Number	2773800.00	60300.00 US\$
				Total	2,773,800.00	60,300.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39235090	Polypropylene Granules	9115.000	K.G	670864.00	14584.00 US\$	Value & Qty
2	39100090	Silicone Rubber Nipples	165000.000	Number	834900.00	18150.00 US\$	Value & Qty
				Total	1,505,764.00	32,734.00	

Decision: With D/o C&PC OM No. 46011/82/2010-PC.II dated 05.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles made of Polypropylene with Accessories (Bottles, Screw Cap, hood & hanger) and Silicone Rubber Nipples	1 No.	1. Polypropylene Granules	1.05 kg/kg content in the export product
		2. Relevant Silicone Rubber Nipples	Net to Net

19	Case No.:8/24/85-ALC3/2010	Party Name:PARKSONS GAMES AND SPORTS	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/85/050/00093/AM11/	RLA File :03/95/040/00478/AM11/	Lic.No/Date:0310595956 08.10.2010	Defer Date:19.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 12.11.2010. Comments awaited.			

Case No.: 9/31/87-ALC1/2010	Party Name:BHAGWAN PACKAGING INDUSTRIES PVT.LTD	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Approved
HQ File :01/87/050/00288/AM11/	RLA File :03/94/040/00610/AM11/	Lic.No/Date:0310595979 08.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39012000	63/0- PRINTED PLASTIC BAGS	39200.000	K.G	5005056.00	109760.00 US\$
				Total	5,005,056.00	109,760.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011090	PRINTED PLASTIC TUBING IN ROLL FORM	40000.000	K.G	4104000.00	90000.00 US\$	Value & Qty
				Total	4,104,000.00	90,000.00	

Decision: With D/o C&PC OM No. 46011/114/2009-PC.II dated 05.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Plastic Bags	1 kg	Printed Plastic Tubing in Roll Form	1.02 kg

21	Case No.:24/30/84-ALC3/2010	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/84/050/00208/AM11/	RLA File :11/24/040/00044/AM11/	Lic.No/Date:1110023342 12.10.2010	Defer Date:19.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 18.11.2010. Comments awaited.			

22	Case No.:4/30/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00275/AM11/	RLA File :07/24/040/00046/AM11/	Lic.No/Date:0710074878 19.10.2010	Defer Date:26.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 19.11.2010. Comments awaited.			

Case No.:5/30/87-ALC1/2010		Party Name:SUPERFIL PRODUCTS LIMITED		Meet No/Date:40/87-ALC1/2010 05.01.2011		Status: Approved																									
HQ File :01/87/050/00276/AM11/		RLA File :04/24/040/00189/AM11/		Lic.No/Date:0410118146 19.10.2010		Defer Date:																									
Application: Request is for adhoc norms for following: <table><tr><th>SL.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th colspan="2">FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39161090</td><td>63/0- Polyester Monofilament Yarn</td><td>100000.000</td><td>K.G</td><td>14400000.00</td><td colspan="2">300000.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>14,400,000.00</td><td colspan="2">300,000.00</td></tr></table>								SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)		1	39161090	63/0- Polyester Monofilament Yarn	100000.000	K.G	14400000.00	300000.00 US\$						Total	14,400,000.00	300,000.00	
SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																									
1	39161090	63/0- Polyester Monofilament Yarn	100000.000	K.G	14400000.00	300000.00 US\$																									
				Total	14,400,000.00	300,000.00																									

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39076090	Pet Chips Raw Material	105000.000	K.G	7056000.00	147000.00 US\$	Value & Qty
2	32064990	Black Master Batch Raw Material	650.000	K.G	491400.00	10237.50 US\$	Value & Qty
3	38123090	UV Stabilizer Raw Material	500.000	K.G	1248000.00	26000.00 US\$	Value & Qty
4	39021000	ABS Material Packing Material	3000.000	K.G	207360.00	4320.00 US\$	Value & Qty
5	39011010	LDPE Granules Packing Material	6000.000	K.G	207360.00	4320.00 US\$	Value & Qty
6	48044100	Kraft Paper Paking Material	3000.000	K.G	172800.00	3600.00 US\$	Value & Qty
				Total	9,382,920.00	195,477.50	

Decision: With D/o C&PC OM No. 46011/39/2007-PC.II dated 24.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Monofilament Yarn	1 kg	1. PET Chips	1.0500 kg
		2. Black Master Batch	0.0065 kg
		3. UV Stabilizer	0.0050 kg
		4. ABS Material	As per packing policy
		5. LDPE Granules	-do-
		6. Kraft Paper	-do-

24		LTD.,	05.01.2011	Deferred
	HQ File :01/87/050/00282/AM11/	RLA File :05/24/040/00255/AM11/	Lic.No/Date:0510275507 22.10.2010	Defer Date:26.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 12.11.2010. Comments awaited.			

25	Case No.:10/35/87-ALC1/2010	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00322/AM11/	RLA File :34/24/040/00184/AM11/	Lic.No/Date:3410028401 22.10.2010	Defer Date:26.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.			

26	Case No.:4/33/87-ALC1/2010	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00303/AM11/	RLA File :34/24/040/00203/AM11/	Lic.No/Date:3410028488 02.11.2010	Defer Date:19.01.2011
	Decision: D.O. letter sent to RLA, Baroda on 26.11.2010 and reminder on 22.12.2010. The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue another reminder and also inform Jt. DGFT, Baroda through e-mail for sending application copy expeditiously.			

27	Case No.:10/33/87-ALC1/2010	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00309/AM11/	RLA File :35/24/040/00019/AM11/	Lic.No/Date:3510031954 09.11.2010	Defer Date:26.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 01.12.2010. Comments awaited.			

28	Case No.:8/33/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00307/AM11/	RLA File :08/24/040/00237/AM11/	Lic.No/Date:0810093767 10.11.2010	Defer Date:26.01.2011
Decision: Copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.				

29	Case No.:11/33/87-ALC1/2010	Party Name:FAITH INDUSTRIES PVT. LTD	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00310/AM11/	RLA File :08/24/040/00204/AM11/	Lic.No/Date:0810093801 11.11.2010	Defer Date:26.01.2011
Decision: Copy of application forwarded to D/o C&PC on 03.12.2010. Comments awaited.				

Case No.:2/38/87-ALC1/2010		Party Name:HALDIA PETROCHEMICALS LTD.		Meet No/Date:40/87-ALC1/2010 05.01.2011		Status: Approved	
HQ File :01/87/050/00345/AM11/		RLA File :02/24/040/00139/AM11/		Lic.No/Date:0210150407 11.11.2010		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39012000	63/0- HDPE (High Density Polyethylene)granules/ LLDPE (Linear Low Density Polyethylene)granules		17150.000	M.T	1024146550.00	22809500.00 US\$
					Total	1,024,146,550.00	22,809,500.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)

1	27101190	Naphtha	38907.000	M.T	815230226.00	18156575.19 US\$	Qty
2	29420090	Solvent:Exxsol Hexane Fluid/Hydrosol n-hexane-Solane Hexane 45/ Exxsol Hexane RD/Hexane (Polymerisation Grade)	257250.000	K.G	3361203.00	74859.75 US\$	Qty
3	38151900	Catalysts:PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/SILANE CHM-DIMETHOXY/ TEAL-S/TEA-S-23/Z 212 AVANT/Z 213 AVANT/Z 218-2 AVANT/Z 230-2 AVANT/TIBAL/Tetrahydrofuran, Liquid.	7889.000	K.G	55611928.00	1238573.00 US\$	Qty
4	28112200	Additives:Atmer 163/Crodamide ER/Neutron-S/Kemamide E/ Armoslip E/DHT-4A/STABIACE HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LDPE C 150Y/ KYNAR FLEX PPA 5301/Viton FreeFlow Z100/Optibloc 10/Atmer 129 V/Calcium Stearate WLC Grade/ Lotrene FB3003 etc	107616.000	K.G	9905538.00	220613.31 US\$	Qty
5	38123090	Anti-oxidants:Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/ Cyasorb THT 4801/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/ Evernox 10/Irgafos 168/Everfos 168/Richfos 168/Songnox 1680/ Irgafos P-EPQ/Hostanox P-EPQ P/Irganox PS 800 FD/Songnox DLTPD/ DLTP YOSHITOMI/etc	41160.000	K.G	6375890.00	142002.00 US\$	Qty
				Total	890,484,785.00	19,832,623.25	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 27/87-ALC1/2010 dated 06.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE / LLDPE Granules	1 MT	1. Naphtha	2.2686 MT
		2. Solvent (Exxsol Hexane Fluid/Exsol Hexane RD/Hydrosol n-hexane-Solane Hexane 45/Hexane Polymerization Grade)	15.000 kg
		3. Catalyst (PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/Silane CHM Dimethoxy/Teal-S/Tea-S-23/Z212 AVANT/Z213/AVANT/Z218-2AVANT/Z230-2	0.460 kg

		AVANT/TIBAL/Tetrahydrofuran)	
		4. Additives (Atmer 163/Crodamide ER/Atmer SA 1753/Neutron-S/Kemamide E/Armoslip E/DHT-4 A/Stabiace HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LD/Kynar Flex PPA 5301/Viton Freeflow Z100/Optibloc 10/Cithrol GMS 0400/Atmer 129V/Calcium Stearate – WLC Grade)	0.275 kg
		5. Antioxidants (Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/Annox PP 18/Hostanox 016 RRDE/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Songnox 1680/Irgafos P-EPQ P/Hostanox P-EPQ P/Irganox PS 800/Songnox DLTDP/DLTP Yoshitomi)	2.400 kg

31	Case No.:4/38/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00347/AM11/	RLA File :03/94/040/00690/AM11/	Lic.No/Date:0310601094 12.11.2010	Defer Date:26.01.2011
	Decision: Deficiency letter issued to firm on 31.12.2010 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:5/38/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HO File :01/87/050/00348/AM11/	RI A File :03/94/040/00692/AM11/	Lic No/Date:0310601097	Defer

32			12.11.2010	Date:26.01.2011
Decision: Deficiency letter issued to firm on 31.12.2010 giving 15 days time for submission of information. Reply awaited from the firm.				

33	Case No.:2/35/87-ALC1/2010	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00314/AM11/	RLA File :03/95/040/00487/AM11/	Lic.No/Date:0310601586 16.11.2010	Defer Date:26.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 07.12.2010. Comments awaited.			

34	Case No.:3/35/87-ALC1/2010	Party Name:AMRIT CHEM	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00315/AM11/	RLA File :03/94/040/00482/AM11/	Lic.No/Date:0310601820 18.11.2010	Defer Date:02.02.2011
	Decision: D/L No. 46011/96/2010-PC.II dated 29.12.2010 issued by D/o C&PC to firm, reminder with a copy of D/L may be issued to firm by DGFT.			

35	Case No.:8/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00351/AM11/	RLA File :04/24/040/00123/AM11/	Lic.No/Date:0410118945 18.11.2010	Defer Date:02.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.			

36	Case No.:9/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00352/AM11/	RLA File :04/24/040/00129/AM11/	Lic.No/Date:0410118940	Defer

		18.11.2010	Date:02.02.2011
Decision: Copy of application forwarded to D/o C&PC on 20.12.2010. Comments awaited.			

37	Case No.: 4/35/87-ALC1/2010	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00316/AM11/	RLA File :03/94/040/00749/AM11/	Lic.No/Date:0310601983 19.11.2010	Defer Date:26.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 07.12.2010. Comments awaited.			

38	Case No.: 5/35/87-ALC1/2010	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00317/AM11/	RLA File :05/24/040/00290/AM11/	Lic.No/Date:0510277403 19.11.2010	Defer Date:19.01.2011
	Decision: D.O. letter sent to Zonal Jt. DGFT, CLA, New Delhi on 09.12.2010 and reminder on 23.12.2010. The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue another reminder and also inform Zonal Jt. DGFT, CLA, New Delhi through e-mail for sending application copy expeditiously.			

39	Case No.: 6/35/87-ALC1/2010	Party Name:SPERRY PLAST LTD.	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00318/AM11/	RLA File :05/24/040/00288/AM11/	Lic.No/Date:0510277422 22.11.2010	Defer Date:19.01.2011
	Decision: D.O. letter sent to Zonal Jt. DGFT, CLA, New Delhi on 09.12.2010 and reminder on 23.12.2010. The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue another reminder and also inform Zonal Jt. DGFT, CLA, New Delhi through e-mail for sending application copy expeditiously.			

	Case No.: 7/35/87-ALC1/2010	Party Name:SPERRY PLAST LTD.	Meet No/Date:40/87-ALC1/2010	Status:
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40			05.01.2011	Deferred
	HQ File :01/87/050/00319/AM11/	RLA File :05/24/040/00289/AM11/	Lic.No/Date:0510277424 22.11.2010	Defer Date:19.01.2011
	Decision: D.O. letter sent to Zonal Jt. DGFT, CLA, New Delhi on 09.12.2010 and reminder on 23.12.2010. The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue another reminder and also inform Zonal Jt. DGFT, CLA, New Delhi through e-mail for sending application copy expeditiously.			

41	Case No.:8/35/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00320/AM11/	RLA File :03/95/040/00562/AM11/	Lic.No/Date:0310602230 22.11.2010	Defer Date:19.01.2011
	Decision: Copy of application forwarded to D/o C&PC on 07.12.2010. Comments awaited.			

Case No.:9/35/87-ALC1/2010	Party Name:GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Approved																																					
HQ File :01/87/050/00321/AM11/	RLA File :08/24/040/00156/AM11/	Lic.No/Date:0810094040 23.11.2010	Defer Date:																																					
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39269099</td><td>63/0- LAMINATED PLASTIC SHEETINGS NET EYELETS - 6000000 SETS</td><td>400000.000</td><td>K.G</td><td>42607339.20</td><td>887652.90 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>42,607,339.20</td><td>887,652.90</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>6</td><td>39269099</td><td>POLYETHYLENE UNLAMINATED FABRIC 40-130</td><td>332959.000</td><td>MT</td><td>332959.00</td><td>332959.00</td><td></td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39269099	63/0- LAMINATED PLASTIC SHEETINGS NET EYELETS - 6000000 SETS	400000.000	K.G	42607339.20	887652.90 US\$					Total	42,607,339.20	887,652.90	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	6	39269099	POLYETHYLENE UNLAMINATED FABRIC 40-130	332959.000	MT	332959.00	332959.00	
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																		
1	39269099	63/0- LAMINATED PLASTIC SHEETINGS NET EYELETS - 6000000 SETS	400000.000	K.G	42607339.20	887652.90 US\$																																		
				Total	42,607,339.20	887,652.90																																		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																	
6	39269099	POLYETHYLENE UNLAMINATED FABRIC 40-130	332959.000	MT	332959.00	332959.00																																		

1	39269099	GSM	213400.000	K.G	15982032.00	US\$	Qty
2	39011000	LDPE GRANULES	213400.000	K.G	15982032.00	332959.00 US\$	Qty
3	32061101	TITANIUM DIOXIDE	7920.000	K.G	768000.00	16000.00 US\$	Qty
4	32071900	COLOUR PIGMENT	1232.000	K.G	192000.00	4000.00 US\$	Qty
5	34049020	WAX	2024.000	K.G	230400.00	4800.00 US\$	Qty
6	32064100	U.V.STABLIZER	2024.000	K.G	1771200.00	36900.00 US\$	Qty
7	83081010	ALUMINIUM EYELETS (GROMETS) Condn.: -This licence issued under para 4.7 of H.B. 2009 - 14.	6060000.000	Set	1804800.00	37600.00 US\$	Qty
				Total	36,730,464.00	765,218.00	

Decision: With D/o C&PC OM No. 46011/153/2006-PC.II dated 05.01.2011, following **adhoc norms** are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Laminated Plastic Sheeting (Laminated Tarpauline based on Plastic Woven Fabric)	1 kg	1. HDPE Granules	0.5335 kg.
		2. LDPE Granules	0.5335 kg.
		3. Titanium Dioxide	0.0198 kg.
		4. Colour Pigment	0.00308 kg.
		5. Wax	0.00506 kg.
		6. UV Stabilizer	0.00506 kg.
		7. Aluminium Eyelets (Gromets)	Net + 1%

Case No.:3/38/87-ALC1/2010

Party Name:TEGA INDUSTRIES LTD.

Meet No/Date:40/87-ALC1/2010
05.01.2011

Status:
Deferred

43	HQ File :01/87/050/00346/AM11/	RLA File :02/24/040/00142/AM11/	Lic.No/Date:0210150997 24.11.2010	Defer Date:19.01.2011
Decision: Deficiency letter issued to firm on 31.12.2010 giving 15 days time for submission of information. Reply awaited from the firm.				

44	Case No.:10/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00353/AM11/	RLA File :04/24/040/00102/AM11/	Lic.No/Date:0410119256 29.11.2010	Defer Date:02.02.2011
Decision: Copy of application forwarded to D/o C&PC on 16.12.2010. Comments awaited.				

45	Case No.:11/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00354/AM11/	RLA File :04/24/040/00088/AM11/	Lic.No/Date:0410119255 29.11.2010	Defer Date:02.02.2011
Decision: Copy of application forwarded to D/o C&PC on 16.12.2010. Comments awaited.				

Case No.:14/38/87-ALC1/2010		Party Name:ASHIRVAD PIPES PVT LTD.,		Meet No/Date:40/87-ALC1/2010 05.01.2011		Status : Approved	
HQ File :01/87/050/00357/AM11/		RLA File :07/24/040/00343/AM11/		Lic.No/Date:0710075705 29.11.2010		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES NET CONTENT OF PVC RESIN 53.534 M.T			56.764	M.T	6086121.81	135548.37 US\$
						Total	6,086,121.81	135,548.37
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	
1	39041090	PVC RESIN	53.534	M.T	2331566.30	51927.98 US\$	Value & Qty	
				Total	2,331,566.30	51,927.98		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 32/87-ALC1/2010 dated 01.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

Case No.:15/38/87-ALC1/2010	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Approved
HQ File :01/87/050/00358/AM11/	RLA File :07/24/040/00342/AM11/	Lic.No/Date:0710075706 29.11.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
		63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND				

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1	39172390	SIZES. NET CONTENT OF PVC RESIN 34.515 M.T.			36.597	M.T	3862522.50	86025.00 US\$
						Total	3,862,522.50	86,025.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	
1	39041090	PVC RESIN.	34.515	M.T	1503231.79	33479.55 US\$	Value & Qty	
				Total	1,503,231.79	33,479.55		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 32/87-ALC1/2010 dated 01.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

48	Case No.:7/38/87-ALC1/2010	Party Name:GARWARE POLYESTER LTD.	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00350/AM11/	RLA File :03/94/040/00732/AM11/	Lic.No/Date:0310603887 01.12.2010	Defer Date:02.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 16.12.2010. Comments awaited.			

49	Case No.:1/40/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:40/87-ALC1/2010 05.01.2011	Status: Deferred
	HQ File :01/87/050/00378/AM11/	RLA File :04/24/040/00254/AM11/	Lic.No/Date:0410120069 23.12.2010	Defer Date:02.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 04.01.2011. Comments awaited.			

Meeting ended with thanks to Chair and all participants.
